

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2713  
ANSWERED ON:31.08.2007  
PENDING PROJECTS WITH CAPART  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of projects pending for clearance with Council for Advancement of People`s Action and Rural Technology (CAPART);
- (b) the reasons for non-clearance of these projects; and
- (c) the time by which the pending projects are likely to be cleared by the CAPART?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) A total of 1870 project proposals are pending for clearance with CAP ART as on date.

(b)&(c) The project proposals are examined as per the guidelines in vogue which include submission of project proposals by the Voluntary Organisations complete in all respects, pre-funding appraisal by Institutional Monitors and finally approval of the competent committee constituted for the purpose. Lack of essential information/documents in the project proposals sometimes delay the clearance of projects. After the fulfillment of requirements of documents/reports, the projects are placed before the competent authority for clearance.